

RAJASTHAN HIGH COURT, JODHPUR

No. 10

Dated 04/04/2017

STANDING ORDER

It is certainly appreciable if all the retiral benefits are made available to Hon'ble Judges on the due date.

Therefore, all concerned are hereby directed to take all necessary steps well in advance to ensure that all the retiral benefits are provided to Hon'ble Judges on or before superannuation.

By order


REGISTRAR GENERAL

No..Estt(RJS) Pension/2017/ 100

Dated : 04.04.2017

Copy forwarded to the following for information and necessary action :-

- 1.Registrar General, Rajasthan High Court, Jodhpur .
- 2.The Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur .
- 3.P.S to All Hon'ble Judges at Rajasthan High Court, Jodhpur / Jaipur Bench Jaipur .
- 4.Registrar (Admn.) Rajasthan High Court, Jodhpur / Jaipur Bench , Jaipur.
- 5.Registrar (Vigilance) /(Rules)/ (Exam) /(Class.) & O.S.D. (F & I) , Rajasthan High Court, Jodhpur / Jaipur Bench ,Jaipur.
- 6.Deputy Registrar (Judicial) ,Rajasthan High Court, Jodhpur/ Jaipur Bench , Jaipur.
- 7.All Senior Deputy Registrars / Deputy Registrars / Assistant Registrars , Rajasthan High Court, Jodhpur / Jaipur Bench , Jaipur
- 8.All Administrative officer Judicial / All A.A.O , Rajasthan High Court, Jodhpur / Jaipur Bench , Jaipur.
- 9.A.O.J. Classification Section (Website) ,Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur .


Registrar General

576
6/4/17